

Office of the I Addl.District Court,
Guntur, Dated : 24.06.2020.

NOTICE

Take note that Orders in E.A.66/2019 in E.P.102/2012 in O.S.53/2012 will be pronounced on 30.06.2020. If your party has any objection for pronouncing the orders in this matter and intends to have any further hearing or reopening of the matter may present reopen application through e-mail viz., iadjcourtguntur@gmail.com on or before 26.06.2020, otherwise orders will be pronounced on 30.06.2020.

// B.O.C.//
Sd/- XXXXX
Senior Superintendent,
I Addl.District Judge Court, Guntur.

To

Sri K.S.Chandramowleeswararao, Advocate for petitioners.